

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 55 of 2023 (SZ)

IN THE MATTER OF

S. Vijay

...Applicant(s)

Versus

The Additional Chief Secretary to Government,

Water Resource Department,

Chennai and Others

...Respondent(s)

INDEX

S. No.	Date	Description	Page No.
1.	30.04.2024	Status Report filed by the District Collector, Salem	1 – 3
2.	30.04.2024	Communication between BDO, Omalur and the Additional Collector, Salem along with photographs	4 - 6

(Note: The page numbers are at the top centre of every page)



Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu

National Green Tribunal, Southern Zone

Chennai

Date: 30.04.2024

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
O. A. No.55 of 2023**

IN THE MATTER OF

S Vijay

....

Applicant(s)

Versus

The Additional Chief Secretary to Government,

Water Resources Department,

Chennai and Others

.....

Respondent(s)

STATUS REPORT FILED BY THE DISTRICT COLLECTOR

I , Dr. R. Brindha Devi I.A.S. D/o Rajavel aged about 46, Indian, presently discharging my duties as the District Collector, Salem District, filed this status report as follows:

1. I respectfully submit that this applicant Thiru. S. Vijay has filed this application praying for directions to the respondents to construct the check dams and rain water harvesting structures in Sengaradu, Chettichavadi and Thathayangarpatti Villages situated at Omalur Taluk Salem District, as has been laid down in the Environmental Clearance dated 14.10.2020.
2. I respectfully submit that on the above prayer, this Hon'ble Tribunal has ordered on 30.05.2023 to explore whether the pipelines engaged can be extended to the applicant village viz, Thekkampatti Village Panchayat,

Omalur Panchayat Union, Salem District and to construct check dams to supply water the farmers during the rainy season as directed in the Environmental Clearance.

3. I respectfully submit that in this connection suitable inspection has been conducted and places for the construction of check dams has been selected Sethakal thittu and Thathaiyangarpatti habitations in Tekkampatty Village Panchayat in Omalur Block, Salem District under the financial assistance from TANMAG Salem District.
4. I respectfully submit that in continuation to the above selection of the site, a meeting was conducted on 04.08.2023 at collectorate, Salem by the then District Collector, Salem. The Additional Collector (Dev), District Rural Development Agency, General Manager, TANMAG, Assistant Director (RD) (Pts), Block Development officer (VP) Omalur Block and Assistant Engineer (RD) Omalur Block were participated in this meeting. The above selected site was personally inspected by the then District Collector, Salem District on 08.08.2023 and on his concurrence suitable estimates for Rs.15.90 lakhs have been prepared and forwarded to TANMAG, Salem District for sanctioning funds and execution of works.
5. I respectfully submit that on the basis of above estimate, Rs.15.90 lakhs was allocated by the TANMAG on 29.12.2023 and an administrative sanction was accorded for the Check Dam near Seththakal Thittu in Thekkampatti

Village Panchayat for Rs.15.90 Lakhs through R.O.C. No 4800 / 2023 / A 6
Dated: 06.03.2024. Now as date the Check Dam work was completed and
thus the Hon'ble Tribunal order was complied with and fulfilled .

It is therefore prayed that this Hon'ble Tribunal may be pleased to accept
this Status Report and Action Taken Report on file and pass such further
other orders which it deems fit to the case and thus render justice.

Dr. R. Brindha Devi
COLLECTOR
SALEM.
Dated: 30 .04.2024.

VERIFICATION

I, Dr. R. Brindha Devi I.A.S. D/o Rajavel , aged about 46, Indian
presently discharging my duties as District Collector, Salem District solemnly
affirm that the contents of this Report are true to the best of my knowledge
based on the records and I have not suppressed any facts.

Dr. R. Brindha Devi
COLLECTOR
SALEM.
Dated: 30 .04.2024.

அனுப்புநர்
திரு.பி.நல்லதம்பி,
வட்டார வளர்ச்சி அலுவலர்(கி.உ),
ஓமலூர்

பெறுநர்
கூடுதல் ஆட்சியர் (வளர்ச்சி)
மாவட்ட ஊரக வளர்ச்சி முகமை,
சேலம்.

ந.க.எண்.863/2021/தி1

நாள்.30.04.2024.

அம்மையீர்,

பொருள்:- சமூக பொறுப்பு நிதி - ஓமலூர் ஊராட்சி ஒன்றியம் - சமூக பொறுப்பு நிதியில் (CSR Fund) - தேக்கம்பட்டி ஊராட்சியில் செத்தக்கல்திட்டு பகுதியில் தடுப்பு அணை (Check Dam) கட்டுதல் - பணி நிறைவுற்றது அறிக்கை சமர்பித்தல் - தொடர்பாக.

பார்வை:- 1. மாவட்ட ஆட்சித் தலைவர், சேலம் அவர்களின் நடவடிக்கைகள் ந.க.எண்.4800/2023/அ6, நாள்.06.03.2024.
2. இவ்வலுவலக ந.க.எண்.863/2021/தி1, நாள். 08.03.2024

((((()))

பார்வை 1-ல் காணும் சேலம் மாவட்ட ஆட்சித் தலைவர் அவர்களின் உத்தரவின்படி, ஓமலூர் ஊராட்சி ஒன்றியத்திற்குட்பட்ட தேக்கம்பட்டி ஊராட்சியில் செத்தக்கல்திட்டு பகுதியில் தமிழ்நாடு மேக்னசைட் நிறுவனத்தில் (TANMAG) சமூக பொறுப்பு நிதியின் (CSR Fund) கீழ் ரூ.15.90 இலட்சம் மதிப்பீட்டில் தடுப்பணை கட்ட நிர்வாக அனுமதி பெறப்பட்டதைத் தொடர்ந்து பார்வை 2-ல் காணும் கடிதத்தின் படி பணியினை மேற்கொள்ள வேலை உத்தரவு துறைமூலம் இவ்வலுவலக ஒன்றிய பணிமேற்பார்வையாளருக்கு வழங்கப்பட்டுள்ளது.

தற்போது தேக்கம்பட்டி ஊராட்சியில் செத்தக்கல்திட்டு பகுதியில் தடுப்பணை கட்டும் பணியானது 25.4.2024 அன்று அதற்கான புகைப்படம் இத்துடன் இணைத்து அனுப்பியுள்ளேன் என்பதை பணிவுடன் தெரிவித்துக்கொள்கிறேன்.

இணைப்பு : புகைப்படங்கள்.

வட்டார வளர்ச்சி அலுவலர் (கி.உ),
ஓமலூர்.

215
30/4/24

ஓமலூர் ஊராட்சி ஒன்றியம் தேக்கம்பட்டி ஊராட்சி செத்தக்கல் திட்டு பகுதியில் (TANMAG) சமூக பொறுப்பு நிதியின் (CSR Fund) கீழ் தடுப்பணை கட்டப்பட்டது



ஓமலூர் ஊராட்சி ஒன்றியம் தேக்கம்பட்டி ஊராட்சி செத்தக்கல் திட்டு பகுதியில் (TANMAG) சமூக பொறுப்பு நிதியின் (CSR Fund) கீழ் தடுப்பணை கட்டப்பட்டது

